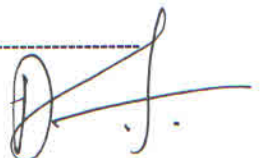




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA)/ 03/BB/ 2017	-	Hearing	230-232	CSR India Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	V.J. Achalanand	Adv for petitioner	
2)	Prema Hatti	ROC	
3.	K. Latha Parimala radana	Dy official liquidator - Liquidator	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present and requested time to file report of ROC. Dy. OL from OL office is present. She requested time to file report.

List it on 19.07.2017.


MEMBER (J)


MEMBER (T)